

DR. DEBI PROSAD PAL: I am not concerned with any political party or any trade union organisation. (*Interruptions*)

MR. SPEAKER: He is not going on record.

SHRI SOMNATH CHATTERJE: He has always appeared against the labour. That is his record, a most anti-labour person. He has never appeared for any worker always appeared against them (*Interruptions*)

MR. SPEAKER: Mr. Debi Prosad Pal, now, please sit down. I am allowing one Member after the other to speak. Please take the chance and make beautiful statements. Do not quarrel between yourselves.

SHRI SAIFUDDIN CHOUDHARY (Katwa): I wanted take my chance to make a mention of one important issue, but as a very frivolous issued has been made, in relation to West Bengal, that the Home Secretary issued a directive to organise the Bandh by the workers, I totally ignore it and say that this is a fabricated statement made by the hon. Member. (*Interruptions*)

This is intended to malign the spontaneous Bandh that had the support of the hundreds and thousands of workers and the people of West Bengal and all parts of the country. I must make it clear that in West Bengal we do not require a circular like this to organise the workers to demonstrate their opposition to the anti-people and anti-worker policies.

Sir, the matter that I wanted to raise is this. Hundreds of cultural activists and intellectuals are organising a human chain around Parliament voicing their concern against the rising trends of communalism in the country. While some intellectuals of our country are inclined to traverse backwards into the His-

tory, these intellectuals have demonstrated a brilliant example of their concern for the country, for the unity of the country. We must record our appreciation and the Government must take note that the intellectuals of our country are growingly concerning themselves about this menace and they desire the State to curb the growth of communalism in the country.

SHRI RAM VILAS PASWAN: I also support him (*Interruptions*)

SHRI INDER JIT(Darjeeling): Mr. Speaker, Sir, the hon. Member, Dr. Debi Prosad Pal, has presented to you a copy of the radiogram.(*Interruptions*)

MR. SPEAKER: Inder Jitji, there are rules to be followed for laying the papers on the Table of the House.

SHRI INDERJIT: It is not frivolous. It is a serious matter. The radiogram has a specific direction that all factories must be closed(*Interruptions*)

SHRI P.M. SAYEED (Lakshadweep) : Sir, the ex-Chief Minister of Jammu and Kashmir and a national leader, Dr. Farooq Abdullah was attacked by the activists of Akila Bharatia Vidyarti Parishad and Vishwa Hindu Parishad...( *Interruptions*)

MR. SPEAKER: One hon. Member is shouting.

I warn him

SHRI P.M. SAYEED: Sir, this news has been reported in Free Press, Chautha Sansar, Indore Samachar and Lokswami. In all these papers, it has been reported that he was gheraoed at the entrance of the Indore Press Club and his car's window, panes. were smashed. It was a conspiracy on his

life. He narrowly escaped from this conspiracy. He comes under 'Z' category security. A message about his tour was conveyed to the State Government from Delhi P.C.R. to the S.S.P., Indore on 28.9.1991 vide M.R. No. 3732... (Interruptions) As per the reports in all the Hindi papers, Fres Press English daily and a brief from the Indore Press Club, seven newsmen were injured including the one with a broken wrist, and the injured were hospitalised. The journalists had passed a resolution condemning this incident and they already issued a statement boycotting to participate in any of the functions to be organised by the Akila Bharatia Vidyarti Parishad and the Vishwa Hindu Parishad.

Sir, I would like to convey to the Home Ministry that the Government of Madhya Pradesh committed a total lapse on the security arrangement for Dr. Farooq Abdullah. I want that the Government must obtain a report from the State Government and let us know as to what exactly conspired against the national leader. I also want that the S.S.P., who had been lax in his duty should be suspended. The information should be obtained from the State Government and we must know as to what had exactly happened on that day at the Press Club, Indore.

(Interruptions)

SHRI DIGVJAYA SINGH: This is not the first incident

(Interruptions)

MR. SPEAKER: It is not necessary to repeat it again.

SHRI DIGVJAYA SINGH: This is the third incident which had taken place (Interruptions)

MR. SPEAKER: I will allow you on some other point and not on this. Now, Shri Hari Kishore Singh.

[Translation]

SHRI HARI KISHORE SINGH (Sheohar): Mr. Speaker, Sir, I thank you for allowing me to raise an important matter in the House. Yesterday a powerful bomb was found inside Air India plane. It poses a big question mark on our security system. I would, therefore, like the hon. Minister to make a statement on the Bomb incident in air India plane immediately. I know that when luggage is put on board it is checked through X-ray machines. This facility of security check of luggage is available in two airlines only. I believe one is the PANAM which is now known as Delta Airlines and the other is Air India. The luggage is checked through X-ray machines. How was the bomb smuggled into the plane in spite of the security arrangements. When even the Members of Parliament are not spared of security checks. I would like to thank the employees and officers of Air India for having detected the bomb at the nick of time and evading a big disaster. I, therefore, demand that the entire security system should be given a fresh look and the persons who are responsible for these lapses should be brought to book. This question is significant because I have been told that the entire security system is going to be privatised by the International Airport Authority of India. I would like to know whether this is true. Mr. Minister, I cannot educate you, but I can give you some information as you are likely to visit Soviet Union shortly. There should be no negligence in providing you security. I am warning you because you would be going with a delegation to Soviet Union... (Interruptions) It is very essential to conduct a thorough enquiry into the incident.

MR. SPEAKER: Please listen to me. The hon. Minister has told me that he would be making a statement in this connection. I have allowed him to make a statement at 5 PM today. I allowed you so that you could